4000 (PUI)

**Declaration of Assets and Liabilities** 

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self Bamal Kumon	Spouse Name(S) Coursya Kurari	Dependant-1  Name Dayhters Name: Aliti Kumari	Dependant-2 Name Son3, Name Adar8h Kuno	Dependant-3 Name
(1)	cash	500d-	HLL	NUL	NCL	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB:I S2626 R3-6:631	NN	MUL	Nil	
(111)	Bonds, Debentures and Shares in Companies	nel	Nil	NIL	NKL	-
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LiC Bemium Pality S171186 S3.2120. Amoun		NLL	NEL	-
(V)	Motor Vehicles (details of make, etc.)	Scot) Jamara Saocina	7125 CC	- WILL	HUL	_
(VI)	Jewellery (give details of weight and value)	1	Chold-13m Valu-18- 500001-8	ilvor-soom	MICL	_
(VII)	Other assets, such as values of claims/ interests	MILL	MICK	Nel	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
\* Dependent here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated]

Sr. No.	Description	self	Spouse Name (s) Couritle Kumani	Dependant  Name  Auti	Dependant-2 Name Adar-Sh Kumor	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	nil	nil	Nil	NLL	_
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NUL	HL	nil	Nil	_
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NU	Nil	Nil	
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	HIL	NIL	Nil	Nil	<del>-</del>
(V)	Others (such as interest in property)	Nil	KIN	Nil	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii)Loans from financial institutions	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Hil	NIL

	(b) dues to departments dealing with supply of water	Nil	NIL
	(c) dues to department dealing with supply of electricity	Nil	Nel
	(d) dues to departments dealing with telephones	MIL	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	NIL	
	(f) Other dues, if any	NIL	Mil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	EXOPK245JC	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	WIL
	(iii) Sales Tax [Only in case of proprietary business]	NL	Nel
	(iv) Property Tax	NU	HIL

## C. Personal Detail

GPF/CPF/PRAM	No:-	110125365445
Gender	:-	M (M/F)
Date of Birth	:-	25021991 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	Messenger (office Addendant)
		(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)

Home District: Patro

I hereby declare that the above details are true to the best of my knowledge and belief.

Place Patria Date: 10-02-2022	Signature Bamol-Kumor  Name of Employee: Bamol-Kumar  Designation: Office attendant  Department: Bihar Legislative Assemble  Secretariat fatua
	selventat latta

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.